

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. (IB)-1752(MB)/2017

CORAM : Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **26.04.2018**.

NAME OF THE PARTIES : Bank OF Baroda.
V/s.
Doshin Water SolutionsPvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B Code, 2016

ORDER

1. The Learned Representatives of both the sides are present.
2. By the Order of the Bench adjourned to **04.06.2018**.

Sd/-

M.K. SHRAWAT
Member (Judicial)

Date :26.04.2018
Gajanan